

**Security clearance to Pakistani Nationals
of Ahmadiyya community**

1030. SHRI PARTAP SINGH BAJWA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Pakistani nationals of the Ahmadiyya community who have been granted security clearance to attend the 123rd 'Jalsa Salana' at Qadian in Gurdaspur district of Punjab from 29th to 31st December, 2017; and

(b) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) Receipt of proposals and granting of security clearance for issue of visa in consultation with stake holders is a continuous process. Presently, more than 5700 Pakistani nationals of the Ahmadiyya community have been granted security clearance for attending the 123rd 'Jalsa Salana' at Qadian in Gurdaspur district of Punjab from 29th to 31st December, 2017.

Ockhi cyclone in Tamil Nadu

1031. DR. R. LAKSHMANAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has received any request from the State Government of Tamil Nadu regarding the financial packages needed to cater to the needs of the people affected by Ockhi cyclone;

(b) if so, the details of the Union Government's support rendered in this regard; and

(c) the steps taken by Government to expedite the release of requested funds to Tamil Nadu?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (c) In the instant case, the Government of Tamil Nadu has submitted memorandum projecting the demand of ₹ 5255.07 crore (₹ 401.34 crore for temporary restoration + ₹ 4853.73 crore for permanent restoration and mitigation) for cyclonic storm 'Ockhi'. Upon receipt of the memorandum from the State Government of Tamil Nadu, an Inter-Ministerial Central Team (IMCT) is visiting the affected areas of Tamil Nadu from 28th - 30th December 2017 for assessment of damages caused by the cyclone 'Ockhi'.

In order to support the affected people of the State Government of Tamil Nadu, after the cyclone 'Ockhi' the Government of India has released assistance of

₹ 280.50 crore to Tamil Nadu from State Disaster Response Fund (SDRF) on 8th December, 2017, for immediate relief operations.

Further, the Government of India has sanctioned an amount of ₹ 133 crore from National Disaster Response Fund (NDRF) to Government of Tamil Nadu.

Lack of border floodlighting along India-Bangladesh border

1032. SHRI VIVEK GUPTA: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government is aware that 628 kilometres of India-Bangladesh Border (IBB) is not floodlit;

(b) the measures taken by Government to fast track the floodlighting project along the India-Bangladesh Border;

(c) whether Government has considered providing long-range night vision equipment to border outposts, if so, the details thereof, if not, reasons therefor; and

(d) the details of other measures taken by Government to improve the night visibility for border security personnel?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) The total sanctioned length of Border Floodlight along Indo-Bangladesh Border is 2617 km, out of which 2241.03 km. has been completed and work in 171.33 km. is in progress. Work in remaining 204.6 km. is pending due to land acquisition etc.

(b) In order to complete the project expeditiously, the progress is reviewed at all levels including at highest levels.

(c) and (d) Adequate number of Hand Held Thermal Imagers (HHTI) and other long-range night vision equipment have been provided to Border Security Force personnel to improve the night vision visibility.

Status of Rohingya population

1033. SHRI VIVEK GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of people seeking refuge identified as Rohingya, who are currently staying in India and the details thereof;

(b) how does Government define the term 'illegal migrant' and the details thereof and criterion for the same;